# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS LOK SABHA

## UNSTARRED QUESTION NO. 1408 TO BE ANSWERED ON: 10.02.2023

### One Nation One Fertilizer Scheme

1408: Dr. SHRIKANT EKNATH SHINDE:

SHRI BRIJENDRA SINGH:

SHRI UNMESH BHAIYYASAHED PATIL:

DR. HEENA GAVIT:

DR. SUJAY RADHAKRISHNA VIKHE PATIL:

DR. KR4ISHNA PAL SINGH YADAV:

PROF. RITA BHAUGUNA JOSHI:

# Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details on the objectives of the Bharat Brand: One Nation One Fertilizer scheme;
- (b) whether the One Nation One Fertilizer scheme will benefit the farmers and simultaneously the fertilizer companies and if so, the details thereof;
- (c) whether the Government has taken note that changing the packaging bags of the fertilizers can lead to loss of the manufacturing companies and if so, the details thereof along with the steps taken/ proposed to be taken to reduce such loss;
- (d) whether the scheme is likely to damage the brand value of various fertilizer manufacturers and if so, the details thereof and the steps taken/proposed to be taken by the Government in this regard;
- (e) whether the Government has provided any measures to stop fraud and selling of lower quality materials under one name by any manufacturer and if so, the details thereof; and
- (f) the mechanisms to be implemented by the Government to ensure fertilizer brands are under a uniform brand name across the country?

#### **ANSWER**

# MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS (SHRI BHAGWANTH KHUBA)

(a) to (f): Vide notification dated 24<sup>th</sup> August, 2022, Government of India has decided to implement One Nation One Fertilizers by introducing Single Brand for Fertilizers and Logo under Fertilizer subsidy scheme namely "Pradhanmantri Bhartiya Janurvarak Pariyojna" (PMBJP). The objectives of PMBJP are to increase the availability basket of fertilizers; take care of dilemma among farmers in choosing from plethora of brands available in the markets, reduce the crisscross movement and further ensure timely supply of fertilizers.

Further, Fertilizer Control Order (FCO)-1985 has laid down fertilizer-wise detailed specifications that are applicable for both indigenous as well as imported fertilizers. Any fertilizer, not meeting the said specifications, cannot be sold in the country for agricultural purpose. Clause 19 of FCO strictly prohibits the sale or manufacture of fertilizers which are not of prescribed standards.

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